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Title: Introduction of the Free and Compulsory Primary, Secondary, Higher and Technical Education Bill, 2018.

SHRI ADHALRAO PATIL SHIVAJIRAO (SHIRUR): Sir, I beg to move for leave to introduce a Bill to provide for free and compulsory primary, secondary, higher and technical education to every child in order to eradicate their illiteracy and overall development and for deterrent punishment to those who prevent their children from going to school and pursuing their studies in any manner and for matters connected therewith or incidental thereto.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill to provide for free and compulsory primary, secondary, higher and technical education to every child in order to eradicate their illiteracy and overall development and for deterrent punishment to those who prevent their children from going to school and pursuing their studies in any manner and for matters connected therewith or incidental thereto.”

The motion was adopted.

SHRI ADHALRAO PATIL SHIVAJIRAO : Sir, I introduce** the Bill.
